

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

113(ND)2017

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.11.2019.**

**NAME OF THE COMPANY: Naveen Kapoor V/s. M/s. Prima Technologies Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241-242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:**

Mr. Awnish Kumar, Advocate for the Petitioner  
Mr. Sumit Pahawa, Mr. Varun Sharma, Ms. Shrinsen Hooda, Advocates for the Respondent

**ORDER**

No time left in view of the constitution of the Special Bench. Renotify this case for further consideration on 16<sup>th</sup> December, 2019.

-Sd-

**(L.N. Gupta)**  
**Member (T)**

-Sd-

**(Ina Malhotra)**  
**Member (J)**